

**ITEM NO.138**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.02/2024 IN APPEAL No.08/ALD/2023**

**Date of Order: 26<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>JABBAR &amp; ANR. V/S ROC &amp; ANR.</b>
<b>UNDER SECTION</b>	<b>252 OF COMPANIES ACT, 2013</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Re-notified to 29<sup>th</sup> April, 2024.

**-Sd-  
(Court Officer)**

**26<sup>th</sup> April, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*